

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**LOK SABHA
UNSTARRED QUESTION NO. 3984
TO BE ANSWERED ON 10.08.2017**

Contracts for Mining of Coal

3984. SHRI SUNIL KUMAR SINGH: Will the Minister of COAL be pleased to state:

(a) the details of contracts awarded to Brahmaputra Infrastructure Limited for mining of Coal and over-burden in the Bharat Coking Coal Limited area; and

(b) the names of the areas where dumping sites have been allotted to Brahmaputra Infrastructure Limited and the distance of the dumping sites from the mining area?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,
POWER, NEW AND RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)**

(a)&(b): Coal India Limited has informed that Brahmaputra Consortium Limited (later name changed to Brahmaputra Infrastructure Limited) was awarded contract for the work of hiring of Heavy Earth Moving Machinery (HEMM) for removal & transportation of Over Burden (OB) and extraction & transportation of coal from XIV/XIII/XII/XI seams of Kankanee Colliery of Sijua Area of Bharat Coking Coal Limited (BCCL) with fire-fighting, wagon loading & rehandling of 2.00 lakh cub. mtr. loose OB for the period of 72 months with financial impact of Rs.286,99,85,010 at diesel base price of Rs.32.89/Ltr. Letter of Acceptance was issued on 4th September, 2007.

The details of the dumping sites with lead distance allotted to the company are as under :

Sl. N	Dump	Name Dumping Site	Lead distance
1.	Overburden Dump	1. Loyabad – Two (02) no. of dumps 2. Sendra – Two (02) no. of dumps	(0-1) KM, (1-2) KM, (2-3) KM and (3-4) KM.
2.	Coal Dump	1. Crusher at Kankanee Siding 2. Kankanee Siding	(0-1) KM, (1-2) KM and (2-3) KM (0-1) KM and (1-2) KM
